

MANIPUR**GAZETTE**

**EXTRAORDINARY
PUBLISHED BY AUTHORITY**

No. 140**Imphal, Thursday, June 25, 2026****(Asadha 4, 1948)**

**GOVERNMENT OF MANIPUR
SECRETARIAT: FORESTS, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT**

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 24th June, 2026

No. ACC-108/2/2020-FE-Dept (For & Env)-Part(1): In pursuant to the letter No. 1/2/2016/MBB (Board)/08, dated 18-05-2026 from Addl. PCCF & Member Secretary, Manipur Biodiversity Board and upon expiry of the previous order dated 02-02-2023 and Under Section 22 of the Biological Diversity Act, 2022 and Rule 6 (I) of Manipur Biological Diversity Rules, 2008, the Governor of Manipur is pleased to reconstitute the Manipur Biodiversity Board (MBB) in order to carry out the provisions of Biological Diversity Act, 2002, Biological Diversity Rules, 2004 and the Manipur Biological Diversity Rules, 2008 in the State of Manipur for the term of 3 (three) years with immediate effect and until further order:-

I) Official/Ex-Official Members:

	Chief Secretary, Government of Manipur	Chairman
2.	Addl. Chief Secretary/Principal Secretary (For, Env & CC), Government of Manipur	Member
3.	Pr. Chief Conservator of Forests & HoFF, Manipur	Member
4.	Addl. Chief Secretary/Pr. Secretary (RD & PR), Government of Manipur	Member
5.	Addl. Chief Secretary/Pr. Secretary (TA & Hills), Government of Manipur	Member
6.	Pr. Secretary/Commissioner (Agriculture), Government of Manipur	Member
7.	Addl. PCCF (Biodiversity & NTFP), Manipur	Member secretary

II) Non-Official Members/Expert Members:

1.	Shri Dr. Lokho Puni, Retd. IFS & Former Member Secretary, MBB	Member
2.	Director, Environment & CC, Manipur	Member

3.	Director, Central Agricultural University, Imphal	Member
4.	Head of Department of Forestry, Manipur University	Member
5.	Dr. Ningthoujam Sanhoy Singh, Principal, Liberal College	Member

2. The Head of Office of Manipur Biodiversity Board shall be located at Forest Head Office, Sanjenthong, Imphal.
3. This is in supersession of this Department's previous order No. ACC-108/2/2020-FE-Dept (For & Evt)-Part(1), dated 02-02-2023 issued in this regard.

By Orders & in the name of the Governor,

A. DAYANANDA SINGH,
Joint Secretary (For, Evt & CC),
Government of Manipur.